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| 3. | Dr. Neeraj Kumar | Member   |
| 4. | F&AO             | Member   |
| 5. | PI/Indenter      | Convenor |

**Library Committee**

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| 1. | Prof. U.C. Banerjee | Chairman |
| 2. | Dr. K.B. Tikoo      | Member   |
| 3. | Dr. Inder Pal Singh | Member   |
| 4. | Dr. Vipin Nair      | Member   |
| 5. | Dr. E. Sobhia       | Member   |
| 6. | Mr. Anurag Sharma   | Convenor |

**Consultancy Committee**

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| 1. | Director               | Chairman         |
| 2. | Prof. P.V. Bharatam    | Member           |
| 3. | Dr. K.B. Tikoo         | Member           |
| 4. | Dr. Nilanjan Roy       | Member           |
| 5. | Deputy Registrar (F&A) | Member Secretary |
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**Increase in ILD tariffs**

3154. SHRI JAI PRAKASH NARAYAN SINGH : Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether it is a fact that Bharti Airtel has increased its tariff for international destinations by 10 per cent on account of dip in its profits;
- (b) if so, the details of increase and the reasons for such a sharp increase in International Long Distance (ILD) tariffs;
- (c) whether TRAI has given its permission for increase in ILD tariffs; and
- (d) if not, the reasons therefor and the action taken against the operator?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA) : (a) and (b) Bharti Airtel has intimated upward revision in call charges for some international destinations to be implemented in a phased manner from 13-11-2011. Details of the

existing tariff and the increased tariff for these destinations are given Statement (*See below*). Airtel has submitted that the revision in ILD rates is a part of tariff rationalization which is a continuous process, and a function of market dynamics and input cost variation.

(c) As per the tariff framework in vogue, the telecom operators have the flexibility to decide and implement ILD tariff and no separate permission is required for the purpose. While implementing revision in tariff, Airtel has confirmed that the hike will not be made applicable to existing subscribers who enjoy tariff protection as per the provisions of Tariff Orders issued by Telecom Regulatory Authority of India (TRAI).

(d) Does not arise in view of (c) above.

**Statement**

*List of revised ISD tariff - country wise*

Country	Combo	Current customer price (Rs/min)	New customer price (Rs/min)
1	2	3	4
African Rep	African Rep	45	50
Algeria	Algeria	10	12
Antarctica	Antarctica	45	50
Antigua Barbuda	Antigua Barbuda	10	15
Argentina	Argentina	10	15
Australia	Australia Fixed	6.4	10
Bahamas	Bahamas	10	15
Bahrain	Bahrain	9.2	11
Bermuda	Bermuda	10	15
Bosnia	Bosnia Fixed	45	50
Bosnia	Bosnia Mobile	45	50
Bulgaria	Bulgaria Mobile	45	50
Bulgaria	Bulgaria Fixed	45	50

1	2	3	4
Burundi	Burundi	10	15
Chad	Chad	10	15
China	China	10	12
Comoros Mayotte	Comoros Mayotte	45	50
Congo	Congo	15	20
Cook Islands	Cook Islands	45	50
Cyprus	Cyprus Mobile	10	15
Diego Garcia	Diego Garcia	45	100
Djibouti	Djibouti	45	50
Dominica Rep	Dominica Rep Fixed	10	15
Estonia	Estonia Mobile	45	50
Estonia	Estonia Fixed	45	50
Falkland Island	Falkland Island	15	45
Fiji	Fiji	45	50
France	France Fixed	6.4	10
France	France Mobile	10	12
French Polynesia	French Polynesia	15	20
Gabon	Gabon	15	20
Gambia	Gambia	45	50
Georgia	Georgia Mobile	10	15
Germany	Germany Fixed	6.4	10
Germany	Germany Mobile	10	12
Gibraltar	Gibraltar	45	50
Greenland	Greenland	45	50
Guadeloupe	Guadeloupe	45	50
Guam	Guam	10	15

1	2	3	4
Guinea	Guinea	15	20
Guinea Bissau	Guinea Bissau	45	50
Hong Kong	Hong Kong	6.4	10
Hungary	Hungary Mobile	10	15
Indonesia	Indonesia	6.4	10
Iran	Iran	10	12
Israel	Israel	10	12
Italy	Italy Fixed	6.4	10
Italy	Italy Mobile	10	15
Japan	Japan	10	12
Kazakhstan	Kazakhstan Fixed	6.4	10
Kiribati	Kiribati	45	50
Kuwait	Kuwait	9.2	11
Latvia	Latvia Fixed	15	45
Latvia	Latvia Mobile	15	45
Libya	Libya	15	20
Liechtenstein	Liechtenstein Fixed	45	50
Liechtenstein	Liechtenstein Mobile	45	50
Madagascar	Madagascar Mobile	45	50
Malawi	Malawi	10	15
Malaysia	Malaysia	6.4	7.4
Maldives	Maldives	15	45
Martinique	Martinique	45	50
Mauritania	Mauritania	15	20
Monaco	Monaco Fixed	45	50
Monaco	Monaco Mobile	45	50

1	2	3	4
Montenegro	Montenegro	45	50
New Zealand	New Zealand Fixed	6.4	10
Nigeria	Nigeria	10	12
Niue Island	Niue Island	45	50
Oman	Oman	11	15
Pakistan	Pakistan	10	12
Palau	Palau	45	50
Palestine	Palestine	45	50
Papua N Guinea	Papua N Guinea	45	50
Philippines	Philippines	10	12
Puerto Rico	Puerto Rico Fixed	10	15
Reunion Island	Reunion Island	45	50
Romania	Romania Mobile	10	15
Russia	Russia Mobile	10	12
Rwanda	Rwanda	10	15
Saipan	Saipan	10	15
Samoa	Samoa Fixed	45	50
Samoa	Samoa Mobile	45	50
San Marino	San Marino	45	50
Sao Tome	Sao Tome	45	50
Saudi Arabia	Saudi Arabia	9.2	11
Sierra Leone	Sierra Leone	45	50
Singapore	Singapore	6.4	7.4
Slovenia	Slovenia Fixed	45	50
Slovenia	Slovenia Mobile	45	50
Solomon Islands	Solomon Islands	45	50

1	2	3	4
Somalia	Somalia	45	50
South Africa	South Africa	10	12
Spain	Spain Mobile	10	15
Spain	Spain Fixed	6.4	10
Sri Lanka	Sri Lanka	10	12
St Helene	St Helene	45	50
St Pierre	St Pierre	15	20
Syria	Syria	10	15
Thailand	Thailand	6.4	7.4
Togo	Togo Mobile	45	50
Tokleau	Tokleau	45	50
Tonga	Tonga	45	50
Trinidad Tobago	Trinidad Tobago	10	15
Tunisia	Tunisia	45	50
UAE	UAE	9.2	11
Ukraine	Ukraine Fixed	6.4	10
Vanautu	Vanautu	45	50
Wallis Futuna	Wallis Futuna	45	50
Zimbabwe	Zimbabwe	15	20

#### Identification of callers at PCOs

3155. SHRI BHARATSINH PRABHATSINH PARMAR :  
SHRI PARSHOTTAM KHODABHAI RUPALA :

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the action taken by the Ministry as on date on the representation from Ministry of Home Affairs about maintaining of register in which address of callers and calling details must be compulsorily maintained and to demonstrate valid identification